

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 93 OF 2015 & IA NO. 141 OF 2015
APPEAL NOS. 44 & 60 OF 2015
APPEAL NOS. 299 & 300 OF 2014
APPEAL NOS. 294 & 295 OF 2014
APPEAL NO. 248 OF 2014 & IA NO. 407 OF 2014
APPEAL NO. 249 OF 2014 & IA NO. 408 OF 2014
APPEAL NOS. 5, 35, 36, 37, 38, 39, 40, 262 OF 2015
APPEAL NO. 248 OF 2015 & APPEAL NO. 249 OF 2015
APPEAL NO. 249 OF 2016
APPEAL NO.265 OF 2016 & IA NO. 553 OF 2016

Dated: 01st August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 93 of 2015 & IA No. 141 of 2015

In the matter of:-

M/s. G.R. Sponge and Power Ltd. & Anr.Appellant (s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Paramhans for
Mr. Aashish Anand Bernard

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R.1

APPEAL NO. 44 & 60 OF 2015

M/s. API Ispat & Powertech Pvt. Ltd.Appellant (s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K.Gopal Choudary for R.1
 Mr. Anand K.Ganesan
 Ms. Swapna Seshadri for R.2

APPEAL NO. 299 & 300 OF 2014

In the matter of:-

M/s. Salasar Steel and Power Ltd.Appellant (s)
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan
 Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K.Gopal Choudary for R.1
 Mr. Anand K.Ganesan
 Ms. Swapna Seshadri for R.2

APPEAL Nos. 294 & 295 OF 2014
APPEAL No 248 OF 2014 & IA No. 407 OF 2014
APPEAL No. 249 OF 2014 & IA No. 408 OF 2014
APPEAL No. 5, 35, 36, 37, 38, 39, 40 & 262 OF 2015

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
 Ms. Swapna Seshadri for R.1

Mr. Raunak Jain for R-2
 (A.Nos. 294/14,295/14,248/14, 249/14,
 05/15,37/15,38/15 & 262/15)

Mr. Paramhans for
 Mr. Ashish Anand Bernad for R-2 (in
 A.No. 35/15,39/15 & 40/15)

APPEAL No. 248 OF 2015

In the matter of:-

SKS Ispat & Power Ltd.Appellant (s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Paramhans for
Mr. Aashish Anand Bernard

Counsel for the Respondent(s) : Mr. K. Gopal Chaudary for R-1

APPEAL No. 249 OF 2015

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Ravi Sharma for R.1

Mr. Paramhans for
Mr. Aashish Anand Bernard for R-2

APPEAL NO. 249 OF 2016

Godawari Power & Ispat Ltd.Appellant (s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K.Gopal Choudary for R.1
Mr. Arvind Banerjee (Rep.)

Appeal No. 265 of 2016 & IA No. 553 of 2016

Chhattisgarh State Power Distribution Co. Ltd. & Appellant (s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. K.Gopal Choudary
Mr. Arvind Banerjee (Rep.)

Counsel for the Respondent(s) : Mr. Ravi Sharma for R.1

Mr. Raunak Jain for R-2

ORDER

Hearing in the appeals being Appeal No. 93 of 2015 & IA No. 141 of 2015, Appeal No.44 of 2015, Appeal No. 60 of 2015, Appeal No. 299 of 2014, Appeal No.300 of 2014, Appeal No.248 of 2015 and Appeal No.249 of 2016 is concluded. Written Submissions on the issue of CSS / POC be filed on or before 09.08.2017 after serving copy on the other side.

List this batch of appeals for further hearing on **02.08.2017**.

(I. J. Kapoor)
Technical Member
Pr/mk

(Justice Ranjana P. Desai)
Chairperson